

Growth rate for Drug Industry

4870. DR. KRUPASINDHU BHOI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the growth rate for certain drug industries has been specified; if so, the details thereof and the industries included thereunder;

(b) the growth rate in the case of bulk drugs and the conditions thereof; and

(c) the checks proposed to be exercised on them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). The growth rate for various bulk drugs which constitute about 90 per cent of the total consumption of bulk drugs was worked out by the working Group on Drugs and Pharmaceuticals Industry. This includes Antibiotics, Sulphanomides, Anti T.B. drugs, Anti Dysentery Drugs, Vitamins, etc. The estimated growth rate of these bulk drugs is indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT—4470|82.] No condition for attaining the growth rate has been specified.

(c) The projected demand for various bulk drugs is reviewed periodically and necessary modifications are made.

Indian Films Banned in Pakistan

4871. DR. KRUPASINDHU BHOI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Indian films are banned in Pakistan;

(b) whether there is a great demand for Indian films in Pakistan; and

(c) if so, the steps taken by Government to explore the Pakistani market for

Indian films and take up the matter with the Government of Pakistan?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b). Yes, Sir. Import of Indian films is banned in Pakistan. There appears to be considerable demand for Indian films in Pakistan.

(c) The National Film Development Corporation Limited, Bombay has started a dialogue with its counterpart, namely, the National Film Development Corporation of Pakistan (NAFEDEC) for commercial exchange of films between the two countries.

Agreement with Nauru for Paradeep Fertilizer Plant

4872. DR. KRUPASINDHU BHOI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether India and Nauru have signed an agreement for jointly setting up a phosphatic fertilizer plant at Paradeep in Orissa;

(b) if so, the terms and conditions thereof; and

(c) the salient features of the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir,

(b) The salient features of the agreement between the Government of India and the Government of Nauru are:—

(i) The two Governments will jointly participate in the company to build a phosphate fertilizer project at Paradeep.

(ii) The participation of Government of Nauru in the equity of the company would be 40 per cent and that of Government of India 60 per cent.

(ii) The two Governments will nominate Directors on the company in proportion to their respective shareholding.